booked to find out the genuine buyers; and

(e) whether there is a proposal under consideration of Government to take an undertaking from all registered persons for Maruti cars that they would not sell or transfer the same to another person for at least two years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Ministry of Finance have instituted an inquiry into the alleged generation of black money by resale of Maruti Cars.

- (b) and (c) Inquiry is continuing.
- (d) and (e) No. Sir.

1286. [Transferred to the 15th May, 1985].

Case_S filed for person_S killed in accidents

1287. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that a large number of cases filed by legal representatives of the persons killed in accidents and case filed by the injured in road accidents are pending trail in various courts in the country for more than two years;

- (b) if so, what steps are proposed to be taken for disposal of such cases in the minimum possible time; and
- (c) whether Government propose to fix time limit for deciding these cases and if not, the reasons, there-of?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHAR-DWAJ): (a) Information as furnished by the Registries of the High Courts is given in the attached Statement. (See below)

(b) Administration of Justice in District and Subordinate Courts primarily concerns the State Governments. Under Article 235 of the Constitution the control over District Courts and Courts Subordinate thereto vests with the High Courts. The Law Commission in its 77th Report on Delay and Arrears in Trial Courts has stated that these cases have an element of urgency and call for speedy disposal. Thi_S report sent to State Governments/High. Courts in 1979. Attention of the State Governments/High Courts was again drawn in June, 1982 to the recommendations contained in report of the Law Commission.

(c It is not practicable to fix time limits for disposal of cases.

Statement

Pending Motor Accident Claim Cases in District and Subordinate Courts in various States/Union territories

| Name of the | e State/ | Unio | n Ter | ritory | | | | tal Pendency :s 30-6-1983 | Cases pending for over three years as on 30-6-1983 |
|-------------|----------|------|-------|--------|------|---|---|------------------------------|--|
| 1 2 | | | | | | | | 3 | 4 |
| 1. Andhra | Pradesh | | | | • | | • | 3694 | 23 |
| 2. Assam | | | | | • | | | Not available | • • |
| 3. Bihar | | | • | • | | • | | 1223 | 337 |
| 4. Gujarat | | | | | | | | 17094 | 146 |

| 1 2 | | | | | | | | 3 | 4 |
|--------------------|--------|-------|----|---|---|-----|---|-----------------|----------------|
| 5. Haryana . | | | | | | | | Not available | •• |
| 6. Himachal Prade | sh | | | | | | | 393 | 2 4 |
| 7. Jammu and Kas | hmir | | • | | | • | | Not a vailable | •• |
| 8. Karnataka . | | | | | | | | 9984 | 180 |
| 9. Kerala | | | | | | | | Not available | • |
| 10. Madhya Pradesl | | • | | | | | • | 5609 | 985 |
| 11. Maharashtra | | | | | | | | 4254 | 690 |
| 12. Manipur . | | _ | | | | | | Nil | Nil |
| 13. Meghalaya . | | | | | | | | 166 | 25 |
| 14. Nagaland . | | | | | | | | | 6 |
| 15. Orissa . | | | | _ | | | | 1273 | . 78 |
| 16. Punjab . | | | | | | | | Not available | • |
| 17. Rajasthan . | | | | | | | | | 397 |
| 18. Sikkim . | | | | | | | | Nil | Nil |
| 19. Tamil Nadu | | | | | | | | 8742 | 243 |
| 20. Tripura . | | | | | | | | 5 ¹ | I |
| 21. Uttar Pradesh | | | | | | | | .0 | 923 |
| 22. West Bengal | • | | | | | | | 2 | 2198 |
| Union Territories: | | · | - | • | | - | • | | - 3 |
| ı. Andaman & Ni | cobar | Islan | ds | | | , _ | | 3 | 1 |
| a. Arunachal Prad | | | | | | | | Nil | Nil |
| 3. Chandigarh | | | | | | | | 264 | 3 |
| 4. Dadra and Nag | ar Ha | veli | | | | | | . 30 | |
| 5. Delhi . | | | | | | | | Not available | |
| 6. Goa, Daman ar | ıd Diı | u. | • | | | • | | . 487 | . 1 <i>7</i> 1 |
| 7. Laksh adweep | | u | | | | | | . Not available | •• |
| 8. Mizoram | | | •~ | | • | | | . 5 | * 1 |
| 9. Pondicherry. | _ | - | - | _ | | | | .` 123 | |